

COMMITTEE ON  
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE  
(EIGHTH LOK SABHA)

TENTH REPORT

(PRESENTED ON <sup>30</sup>~~27~~.11.1987)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this their Tenth Report.


2. The Committee held a sitting on the 26th November, 1987.

3. The Committee considered applications for leave of absence from Nine members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;  
November 26, 1987  

---

Agrahayana 5, 1909 (Saka)

  
(CHAUDHARY RAM PRAKASH)  
CHAIRMAN,

Committee on Absence of Members  
from the Sittings of the House.

A P P E N D I X

(Vide Para 3 of the Report)

1. Name of Member 2. who has applied for leave of absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence <del>applied</del> recommended.	Remarks
1. Shri Gangadhar S. Kuchan	10.8.87 to 28.8.87	Illness	10.8.87 to 28.8.87= 19 days	
2. Shri M.V. Chandra shekara Murthy	3.8.87 to 25.8.87	Illness	3.8.87 to 25.8.87= 23 days	
3. Shri A.R. Murugaiah	<del>(ix)</del> 1.8.87 to 28.8.87	Illness	1.8.87 to 28.8.87= 28 days	
4. Shri S.S. Ramasamy Padayachi	(i) 8.5.87 to 12.5.87 (Ist Part of 8th Session). (ii) 2nd Part of 8th Session. (iii) 9th Session.	Illness	8.5.87 to 12.5.87=5 days 27.7.87 to 28.8.87=33 days 6.11.87 to 26.11.87= <u>21 days</u> <u>*59 days</u>	
5. Shri Sunil Dutt	27.4.87 to 12.5.87 and 27.7.87 to 24.8.87	Self & Son's Illness	27.4.87 to 12.5.87 & 27.7.87 to 24.8.87=45 days	
6. Dr. A. Kalanidhi	Three months	Illness	6.11.87 to 11.12.87= 36 days	As per practice Committee re- commend leave for the current session only.
7. Shri Khurshed Alam Khan	Fortnight	Pilgrimage to Saudi Arabia	18.11.87 to 2.12.87= 15 days	
8. Shri Martand Singh	8.11.87 to 30.11.87	Illness	8.11.87 to 30.11.87= 23 days.	
9. Shri V.N. Gadgil	Current Session	Burns to some parts of body	16.11.87 to 11.12.87= 26 days	Member last signed on 13.11.87 (14.11.87 & 15.11.87 there were no sittings)

\*As the Committee do not recommend leave for more than 59 days at a time; Leave recommended for 59 days in the first instance (i.e. till 26.11.87) may be granted.